

### Industries financed by KVIC

\*33. SHRI PAWAN KUMAR BANSAL: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) the progress made so far by the Committee for the evaluation of the working of Khadi and Village Industries Commission; and

(b) which industries are being financed by the Khadi and Village Industries Commission?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) A Committee to make detailed study of the organisational problems faced by Khadi and Village Industries Commission is being constituted under the Chairmanship of Shri' M. Ramakrishnaiah, formerly Chairman of NABARD and Deputy Governor of Reserve Bank of India. The terms of reference are being finalised. The Committee is expected to start functioning shortly.

(b) KVIC is financing 26 village industries. A list of these industries is enclosed.

#### Statement

#### *List of Village Industries financed under the purview of Khadi and Village Industries Commission*

1. Bee keeping.
2. Cottage Match Industry, Manufacture of Fireworks and Agarbatties.
3. Cottage Pottery Industry.
4. Cottage Soap Industry.
5. Flaying, curing and tanning of hides and skins and ancillary industries connected with the same and cottage leather industry.
6. Ghani Oil Industry.
7. Handmade Paper.
8. Manufacture of Cane-gur and Khandasari.

9. Palm-gur making and other Palm-products Industry.'

10. "Processing, Packaging and Marketing of Cereals pulses, Spices, Condiments, Mayalus etc."

11. Manufacture and use of manure and methane gas from cow dung and other waste products (such as flesh of dead animals, night soil, etc.).

12. Lime Stone, Lime Shell and other Lime Products Industry.

13. Manufacture of Shellac.

14. Collection of forest plants and fruits for medicinal purposes.

15. Fruit and Vegetable Processing, Preservation and canning including pickles.

IG. Bamboo and cane work. 17.

Blacksmithy. 13. Carpentry.

19. Fibre other than coir.

20. Manufacture of household-utensils in aluminium.

21. Manufacture of Katha.

22. Manufacture of Gum resins.

23. Manufacture of Lok-Vastra Cloth.

' 24. "Poly Vastra" which means any cloth woven on handloom is India from yarn handspun in India from a mixture of man-made fibre with either cotton, silk or wool or with any two or all of them or from a mixture of man-made fibre yarn handspun in India with either Cotton, Silk or Woollen Yarn handspun in India or with any two or all of such Yarn.

25. Processing of maize and ragi.

26. Manufacture of Rubber Goods (Dipped Latex Products).

#### National Airports Authority

\*94. SHRI BHAGATRAM MANHAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government have constituted or are likely to consti-

tute a working group to make an, indepth study of the question of constituting a National Airports Authority;

(b) if so, what are the salient features of the proposed Authority; and

(c) whether some of the work from the Office of Director General of Civil Aviation is likely to be transferred to this Authority and, if so, what are the details thereof?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) A committee has been constituted under the chairmanship of the DirectorjGene-ral of Civil Aviation to make an indepth study of the question of setting up a Civil Aviation Authority which would also examine the feasibility of constituting a separate agency for the development and management of the domestic airports.

(b) and (c) A decision on these questions, would be taken, on receipt of the report of the Committee.

#### **Talent hunting; in the field, of sports**

\*95. SHRIMATI RATAN KUMARI: Will the PRIME MINISTER be pleased to state what steps Government have taken for the purpose of\ talent hunting in the field of sports in the country?

THE PRIME MINISTER (SHRI RAJIV GANDHI): For spotting and nurturing talent in the field of sports, Government have in operation the following schemes :—

(1) The National Cochin Scheme;

(2) Sports Talent Search Scholarships;

(3) All India Rural Sports Tour naments;

(4) All India Women's Sports Festival;

(5) Field Stations in Universities; and

(6) Assistance to National Sports Federations, Association of Indian Universities and School Games Federation of India for holding annual championships for juniors and sub-juniors.

In addition, Government propose to launch schemes for adoption of selected schools fox special promotion of sports and games and for setting up sports hostels. Government also propose, subject to availability of resources, to assist the State Governments in the construction of multipurpose stadia in each district headquarters.

#### **Nuclear Power Generation Plan**

\*96. SHRIMATI RODA MISTRY;  
SHRI SURESH KALMADI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Atomic Energy Commission has approved a 10,000 mw nuclear power generation programme for the next 15 years; and

(b) if so, the details of the proposals received from the Atomic Ener- gy Commission in this regard, also indicating the different phases in which it is contemplated to be achieved and the , expenditure . involved?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DE- PARTMENTS OF OCEAN DEVE- LOPMENT, ATOMIC ENERGY SPACE- AND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) It is proposed to install 12 units of 235 MWe pressurised heavy water reactors and 10 units of 500 MWe pressurised heavy water reactors by the year 2000 A.D. Nine of the twelve units of 235 MWe are targetted to be commissioned during 8th Five Year Plan period. Balance three units of 235 MWe and 10 units of 500 MWe pressurised heavy water reactors are targetted to be commissioned during 9th Five Year Plan period. Total capital cost for entire